

Recession in Steel Industry

4773. SHRI DIGAMBAR SINGH : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether there is, at present, great recession in the Steel Industry;

(b) the total holding of the Steel Authority of India Limited (SAIL);

(c) the total stock yard unsold with the SAIL;

(d) whether the marketing organisation of SAIL needs revamping; and

(e) if so, the steps proposed to be taken to overhaul the entire structure of SAIL and cut down its administrative and other wasteful expenditure on maintaining a huge rented office and guest houses in the Capital, the amount of monthly or annual rent paid for all buildings rented by it both for office and residential purposes ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) Though domestic consumption of steel has been increasing in past years, during 1983-84 there has been some decline due INTER ALIA to the ready availability of steel and reduction in inventories by consumers.

(b) and (c) As on 1-12-1983 the plants and homesales stockyards of SAIL had a stock of 1.09 million tonnes of steel; this was a significant reduction from the stocks of 1.45 million tonnes of steel held on 1-4-1983.

(d) SAIL has taken a number of measures to make the Marketing Organisation more responsive to customer needs.

(e) SAIL is keeping its administrative and other expenditure to the minimum. During 1982-83 and April-November, 1983 SAIL paid Rs. 28.99 lakhs and Rs. 27.46 lakhs respectively as rent for its office buildings in Delhi and Rs. 16.28 lacs and Rs. 16.80 lacs respectively as rent for the residential accommodations leased for use of its

officers. SAIL's expenditure on the leasing of residential accommodation is kept within the Rules and the employees contribute towards the rent of this accommodation in accordance with the Rules of the Company.

Production and Requirement of Heavy Water for 1983-84

4774. SHRI NAVIN RAVANI : Will the PRIME MINISTER be pleased to state :

(a) the total requirement of heavy water for the year 1983-84 and the total production estimated;

(b) the steps being taken to produce more heavy water within the country to meet the demand; and

(c) whether heavy water is being imported to meet the demand; if so, the quantity imported during the years 1981-82 and 1982-83 and the amount involved and from which country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY; SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) The requirement of heavy water for initial charge is approximately 1 tonne per MWe electricity installed. Thus the requirement of a unit with 235 MWe electricity is around 250 tonnes. In addition, each operating unit needs 10 to 15 tonnes of heavy water per year as make-up. It is not considered to be in public interest to disclose production figures.

(b) As short term steps, operations in the Heavy Water Plants are being streamlined, constraints are being removed and with regard to the plants under commissioning, the same are being expedited and as long term steps, additional Heavy Water Plants are being set up.

(c) There has been limited import of heavy water. There is an existing contract with USSR for import of 256 M. tonnes of heavy water. The quantities of heavy water imported and the total price paid during 1981-83 are as under :-

	Quantity	Price	C.I.F.
1981 ...	40 MT	Rs. 925.79 lakhs	
1982 ...	50 MT	Rs. 1335.749 "	
1983 ...	55 MT	Rs. 1608.42 "	

**Cases of Car and Scooter Stolen
in Capital**

4775. SHRI NAVIN RAVANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of cases of cars and scooters stolen registered with Delhi Police during the current year up-to-date;

(b) the number of cases solved and the cars and scooters recovered;

(c) the number of persons arrested;

(d) whether it is a fact that a large number of scooters and motor cycles are lying with Police unclaimed; and

(e) if so, since how long and the steps taken to dispose them off ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) During the current year upto 30th November, 1983, 624 cases of car thefts and 847 cases of scooter thefts were reported to the Delhi Policy.

(b) 42 cases of car thefts and 75 cases of scooter theft have been solved. 366 stolen cars and 372 stolen scooters have been recovered.

(c) 76 persons in cases of car theft and 104 persons in cases of scooter theft have been arrested.

(d) and (e) The details of scooters/ motor cycles lying unclaimed year-wise are mentioned below :-

Year	Motor Cycle	Scooter
1979	—	1
1980	—	2
1981	—	—
1982	2	1
1983	21	44 plus one Vicky.

If no claimant comes forward to claim the vehicle lying with the Police, within the prescribed period, such vehicle is sent to the Police Lines for disposal through action.

**Scheduled Castes/Tribes Employees
in Planning Commission**

4776. SHRI P.K. KODIYAN : Will the Minister of PLANNING be pleased to state :

(a) the total strength of staff in the Planning Commission; and

(b) the percentage of Schedule Castes and Scheduled Tribes among the staff with break up of figures for various categories of posts ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) and (b) The total strength of staff (in position) in the Planning Commission, the percentage of Scheduled Castes/Scheduled Tribes and break up of figures for various categories of posts is given as under :-

Name of the Group	Total No. of Employees	No. of Scheduled Castes	Percentage of the Total	No. of Scheduled Tribes	Percentage of the Total
Group 'A'	376	26	7.0	1	0.3
Group 'B'	345	24	7.0	1	0.3
Group 'C'	534	62	11.6	8	1.5
Group 'D'	377	122	32.4	15	4.0